

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1632/2017

New Delhi this the 10th day of July, 2017

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Sh. Shekhar Agarwal, Member (A)**

Pooja Kashyap
W/o Sh. Himanshu Kashyap,
(Dir. Assistant Teacher)
R/o H.No. 13/203, Block-B, (Gr.C)
Kaushik Enclave, Burari delhi-110084,
Age 29 years. ... Applicant

(through Sh. Mohan Shyam Arya)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
Delhi Secretariat, IP Estate Delhi-110002

2. The Director of Education
(Aided School Branch)
Govt. of NCT of Delhi
Delhi Secretariat, IP Estate Delhi-110002

3. The Principal/Vice Principal incharge
Gandhi Co-Ed. S.S. School
Brahampuri Delhi-110053

4. Mrs. Shweta Negi (TGT English)
Gandhi Co-Ed. S.S. School
Brahampuri Delhi-110053. ... Respondents

(through Ms. Sangita Rai)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

When this matter was taken up, learned counsel for the applicant seeks leave of this Tribunal to withdraw this OA with a liberty to file before appropriate forum.

2. Accordingly, this OA is dismissed as withdrawn with the liberty as aforesaid. Registry shall return the original documents to the applicant on furnishing of attested copies. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

/ns/